

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

THE 28<sup>TH</sup> FEBRUARY, 2014

No. 50 A : The following Officers of the rank of Principal District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as	Chain of Transfer
1	2	3	4
01.	Sri Amitabh Kumar, Principal District & Sessions Judge, Jamshedpur.	Principal District & Sessions Judge, Bokaro.	Vice Sri Gautam Kumar Choudhary, since under orders of transfer.
02.	Sri Sheo Narayan Singh , Principal District & Sessions Judge, Garhwa.	Principal District & Sessions Judge, Khunti.	Newly created Sessions Division.
03.	Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Daltonganj.	Principal District & Sessions Judge, Lohardaga	Vice Sri Sita Ram Prasad, who is superannuating on 28.02.2014.
04	Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Dhanbad.	Principal District & Sessions Judge, Jamshedpur.	Vice Sri Amitabh Kumar, since under orders of transfer.
05	Sri Kishore Kumar Srivastava, Principal District & Sessions Judge, Saraikela-Kharsawan.	Principal District & Sessions Judge, Daltonganj.	Vice Sri Vishnu Kant Sahay, since under orders of transfer.
06.	Sri Manoranjan Kavi, Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi.	Principal District & Sessions Judge, Jamtara.	Vice Sri Abhai Shankar Mishra, since under orders of transfer.
07.	Sri Gautam Kumar Choudhary, Principal District & Sessions Judge, Bokaro.	Principal District & Sessions Judge, Dhanbad.	Vice Sri Satyendra Kumar Singh, since under orders of transfer.

By order of the Court  
Sd/- A. V. SINGH  
Registrar General

Memo. No. ....  
XIX(4)/1/2010/ Apptt

Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue Jharkhand Gazette.

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28/2/14

Sd/- A. V. SINGH  
Registrar General

Memo. No. ....  
XIX(4)/1/2010/ Apptt.

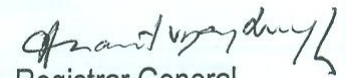
Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Officers at Sl. No. 01 to 07 (except Officer at Sl. No. 02) with a direction to join their respective place on or before 07<sup>th</sup> March, 2014. The Posting of Officer at Sl. No. 02 i.e. posting of the Principal District & Sessions Judge, Garhwa at new place (i.e. Khunti) shall be effective from the date of inauguration of Khunti Sessions Division.

Memo. No. 2685-2703  
XIX(4)/1/2010/ Apptt.

Sd/- A. V. SINGH  
Registrar General  
Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e- Courts Project, the Deputy Registrar (Protocol), I/c NIC Cell..... High Court of Jharkhand, Ranchi for information and necessary action & the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Jamshedpur, Bokaro, Garhawa, Daltonganj, Lohardaga, Dhanbad, Saraikela-Kharsawan & Jamtara / the O/o the Principal District & Sessions Judge, Khunti for information and needful & all Officers concerned with a direction to join their new assignment as per direction mentioned above.

  
Registrar General



HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 28<sup>th</sup> February, 2014

No. 64 A: The services of Sri Mohammed Kasim, Principal Judge, Family Court, Sahebganj are recalled from the State Government and on his repatriation to the parent department, Sri Kasim is transferred and posted as Principal District and Sessions Judge, Saraikela-Kharsawan vice Sri Kishore Kumar Srivastava, since under orders of transfer.

By order of the Court  
Sd/- A. V. Singh  
Registrar General

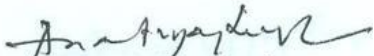
Memo. No. \_\_\_\_\_ /Apptt. Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/-A.V.Singh  
Registrar General

Memo. No. 2968-2980/Apptt. Dated Ranchi, the 28<sup>th</sup> February, 2014

Copy forwarded to the Accountant General (A&E), Jharkhand, Ranchi / the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Principal District & Sessions Judges, Sahebganj & Saraikela-Kharsawan / the Registrar (Establishment), the Registrar (Vigilance) / the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Court Project, the Joint Registrar-cum-PPS to Hon'ble the Chief Justice, Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi for information and needful and Sri Mohammed Kasim, Principal Judge, Family Court, Sahebganj with a direction to join the new assignment on or before 07<sup>th</sup> March, 2014.

  
Registrar General